श्रगर कोग्रापरेटिय बंसिस पर ऐसी जी जें चलें तो उनको हम इनकेंग करना चाहते हैं। जो गलतियां हमारी पहले हुई हैं उनसे हम जरूर फायदा उठायेंगे। ग्रौर ग्रागे के लिये देखेंगे कि वे गलतियां न हों।

प्रो० डा० रघुबीर : यही तो में जानना चाहता हं कि क्या गलतियां हुई जो कि आप बताना नहीं चाहते हैं ?

श्री मेहर अन्द खन्ना: मैंने ऐसा तो नहीं किया । हमने इंडियन कांश्रापरेटिव युनियन को शुरू के समय में कोई २४ लाख रुपये का लीन दिया था और उनसे कहा था कि फरीदाबाद में लोगों को रिहैविलिटेट करने के लिये मकान वनाओं और बहुत सी दस्तकारियां लगाग्रो । तो बाज चीजों में कुछ फायदा हम्रा ग्रीर बाज चीजों में नुकसान हमा क्योंकि वहां जो शरणार्थी थे वे भ्रनइस्किल्ड थे, ग्रनटेंड थे । उनको हमें साइकालोजिकली रिहैबिलिटेट करना था और जो काम हमने पहले कभी नहीं किया था उस काम की शुरू करना था। तो ऐसे काम को शुरू करने में जरूरी बात है कि थोड़ा सा नुकसान होता है।

श्री श्रमोलख चन्द : क्या में मंत्री महोदय से जान सकता हं कि फरोदाबाद कालाना में इस काम में कामयाबी ज्यादा हुई या नाकाम-याबी ज्यादा हुई ?

श्री मेहर चन्च खन्ना: इसका जवाब देना तो। बहुत मुश्किल है। बाज हालतों में तो बहुत कामयाची हुई और चन्द ऐसी हालतें भी है जिनमें नाकामयाबी हुई।

श्री ग्रमोलख चन्द: यानी कामयावी ज्यादा हुई ।

श्री मेहर चन्द सन्ना: यह तो सही है, जहां तक कि शहर का ताल्लुक है . . .

MR. CHAIRMAN: Next Question. No. 473.

BROADCASTING OF NEPALI PROGRAMME ON THE GAUHATI RADIO STATION

to Questions

*473. SHRIMATI MAYA DEVI CHETTRY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether any appeal has been received by Government from the "Daran Tezpur Nepali Bhasa Pra-charani Samity', Assam, demanding the broadcasting of Nepali programme on the Gauhati Radio Station; and
- (b) if so, what action has so far been taken by Government in the matter?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) and (b). A. request for the broadcasting of programmes in Nepali from Gauhati Station has been received from the Darrang Nepali Bhasa Prachar Samity meeting held at Tezpur. The question of broadcasting of Nepali programmes is under consideration.

SHRIMATI MAYA DEVI CHETTRY: May I know, Sir, how many local languages are being broadcast from the All India Radio, Gauhati?

SHRI G. RAJAGOPALAN: From Gauhati, we aTe giving programmes in Assamese-I speak subject to correction. I do not know if there are programmes in any other language.

SHRIMATI MAYA DEVI CHETTRY: I wanted to know what local languages of Assam were being broadcast from Gauhati.

DR. B. V. KESKAR: We have said that we have recently started from Gauhati station, a special programme for the tribal areas and though I am not able to give the specific number of languages in which the programme will be broadcast, it is about 10 or 12.

SHRIMATI MAYA DEVI CHETTRY: May I know, when the programme is

to be in so many local languages, what is the reason for not giving any Nepali programme for Nepali people • who are settled in Assam?

SHRI G. RAJAGOPAL AN: As I have said in my answer, the question of having a Nepali broadcast is under consideration.

COMMON OIL PRODUCTION PROGRAMME FOR MILLS AND GHANIS

*474. SHRI DEOKINANDAN NARA-YAN: Will the Minister of -COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any proposals for a common oil production programme with a view to eliminating the competition between the Bills and Ghanis by definite allocation of production are under consideration by Government; and
 - (b) if so, what are the proposals?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Recommendations of Oilseeds Crushing Industry Committee

The Oilseeds Crushing Industry Inquiry Committee has made certain recommendations with a view to foster the growth of the Ghani Crushing Industry. The principal recommendations of the Inquiry Committee as accepted by Government are:

- (i) No more power-driven oil mills should be allowed to be set up in the country, except in areas where alternative methods of crushing oilseeds are not feasible.
- (ii) The subsidy of Rs. 2/8/- per maund of oils produced by the ghanis should be reduced to Rs. 1/14/- per maund.

(iii) Levy of excise duty on mill oils should be continued and payments from that should be continued to general revenues for allocation of funds for the development of the ghani industry.

The Inquiry Committee has also expressed the view that as the existing ghanis cannot handle all available supplies of edible oilseeds in the country, it would be an impracticable proposition to apportion crushing capacity between the two sections of this country.

The Government are taking steps to implement these recommendations.

*475. [Postponed to the llth Sep-tember 1957.]

WRITTEN ANSWERS TO QUESTIONS

MINOR GIRL KILLED IN A COAL MINE IN BUSRA FIELD, JHARIA

*448. SHRI TAJAMUL HUSAIN: Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that a minor girl of about 16 years was killed while she was working in a coal mine in Busra field, Jharia in Bihar: and
- (b) if so, why she was allowed to work underground when the employment of women and minors for working underground is prohibited by law under the Indian Mines Act?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) No. A young woman aged 20 years was killed on the 4th July, 1957 in a mine of M/s. Khas Busra Coal Concern Ltd. in the Jharia Coalfield.

(b) Evidence on the question whether she was employed underground is reported to be conflicting. The question is under examination by the Chief Inspector of Mines.